

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under clause (6) of Article 338A of the Constitution of India:-

- (a) Thirteenth Annual Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (b) Action Taken Memorandum on the Thirteenth Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2017-18.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10968/17/23]

MoU between the Government of India and MECON Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Faggansingh Kulaste, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10405/17/23]

Report and Accounts (2022-23) of NRLPS, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी) में सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the National Rural Livelihoods Promotion Society (NRLPS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 10617/17/23]

I. Notifications of the Ministry of Road Transport and Highways

II. Report and Accounts (2022-23) of IAHE, Noida and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V.K. SINGH): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of